

Publication Notice

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

**FAO No. 6566, 6567, 6568 & 6569 of 2012**

National Insurance Co. Ltd.

V/s

Mohammad Sabar & others

Charan Kaur & others

Gurdev Kaur & others

Swaran Kaur & others

.... Appellants

..... Respondents

**2/3/2/6) Rajesh Kumar son of Jawala Gupta Resident of Papra Bazar, P.S. Nambu Narangia, Tehsil Dawaria, Distt. Koomi Nagar (Uttar Pradesh). (Driver of Truck no. PB-10AN-9616).**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on 02/11/19 (Farzi), personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 12/9/19.

SUPERINTENDENT CIVIL REVISION BRANCH

Scanning clerk →